

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3682  
ANSWERED ON:16.08.2000  
INTER-STATE WATER DISPUTES  
M.V.CHANDRASHEKHARA MURTHY;NARESH KUMAR PUGLIA

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government are aware that several State Governments are against Centre's intervention in water related issues;
- (b) if so, the facts thereof;
- (c) whether the Union Government propose to issue directions to concerned State Governments to resolve water disputes on their own; and
- (d) if so, the reaction of the State Governments thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) Several State Governments have expressed differing views on proposal for constitution of River Basin Organisations with statutory powers for inter-State River Basins, guidelines for water allocation of inter-State rivers amongst States and putting into place a Comprehensive Information System in the recently held meeting of National Water Resources Council.

(c) & (d) The Union Government do endeavour to facilitate and encourage the concerned State Governments to resolve water disputes on their own and a large number of agreements have been reached amongst states in the past on water related issues.